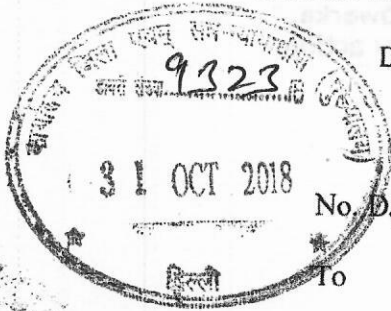


**Neena Bansal Krishna**  
D.H.J.S  
Director (Academics)



**DELHI JUDICIAL ACADEMY**  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi - 110078  
011-28036502 (O)  
011-28036687 (TeleFax)  
011-28036683/87 (Fax)  
Email: - dja@nic.in



No. DJA/Acd./Induction Trg. (DJS)-XIII/1231/2018/7105

30<sup>th</sup> October, 2018

1. Sh. Talwant Singh, District & Sessions Judge (HQs), Tis Hazari Courts
2. Sh. Brijesh Sethi, District & Sessions Judge, South-West District, Dwarka

**Sub.: Practical Training at District Courts – Induction Training of 48 newly recruited Officers of the DJS**

Respected Sir,

One newly appointed Officer Ms. Surpreet Kaur has joined Delhi Judicial Services and has reported at Delhi Judicial Academy (DJA) today i.e. 30.10.2018 (F/N). As per the training module of the Induction Course approved by the Judicial Education & Training Programme Committee, High Court of Delhi, the Judicial Officers under training are required to undergo Institutional Training at DJA and Practical Training in the District Courts through attachment with Courts.

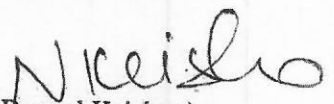
Ms. Surpreet Kaur, newly appointed DJS Officer may kindly be attached with the Practical Training in the District Courts through attachment with Courts on **30<sup>th</sup> and 31<sup>st</sup> October and 01<sup>st</sup> November, 2018** as per the schedule annexed as **Annexure 'A'**.

If Judicial Officers in your District with whom the Trainee DJS Officer have been attached, happens to be on leave during the training period, the officer may kindly be attached with another Judicial Officer of similar rank and jurisdiction in your District. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.


We request you to kindly make arrangements for the Pool Car for the Trainee DJS Officer.

With regards,

Yours faithfully,

  
(Neena Bansal Krishna)

Encls.: As Above

  
DBSJ(HQs)  
30/10/18  
Ld. o/c. Judl.

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI**  
TIS HAZARI COURT: DELHI

No. 76238-244 /JOTP/Gaz./2018

Dated, Delhi the 31 OCT 2018

Copy of letter No. DJA/Acd./Induction Trg. (DJS)-XIII/1231/2018/7105 dated 30.10.18 received from the Director, (Academics), Delhi Judicial Academy, Dwarka, New Delhi, forwarded along with its enclosures for information and necessary action to:-

1. The Officer In-charge, Pool Car, Central, Tis Hazari Court, Delhi.
2. The P.S to Ld. District & Sessions Judge (HQs), Delhi.
3. The Reader to Ld. District & Sessions Judge (HQs), Delhi.
4. The PRO, Facilitation Centre, Tis Hazari Court, Delhi.
5. The In-charge, Library, Tis Hazari Court, Delhi
6. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.

*Anju Bajaj Chandna*

(Anju Bajaj Chandna)

Spl. Judge (PC Act)-06 (CBI)

Officer In-charge (Judl. Branch), Central  
Tis Hazari Court, Delhi

court attachment schedule.jpg

Annexure - A

**PRACTICAL TRAINING AT DISTRICT COURTS**  
(30<sup>th</sup> & 31<sup>st</sup> October and 01<sup>st</sup> November, 2018)

| S.No. | Name of Trainee Officer | Name of Judicial Officer attached with    | Attachment Dates                               |
|-------|-------------------------|---|--|
| 1     | Ms. Surpreet Kaur       | Sh. Rohit Gulia, MM-1, South-West, Dwarka | 30 & 31 October, 2018<br>&<br>1 November, 2018 |